

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000010/2020	BAINBRIDGE NAVIGATION PTE LTD VS VITHOBA GLOBAL PTE LTD	ANUPAM DASH VS	// () //
2	BLAPL/0002265/2020	SUDURU @ SUDARSAN NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /133 /2013 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000308/2013
3	BLAPL/0002266/2020	GOPAL SINGH VS STATE OF ODISHA	U.C.MISHRA VS	JAMANKIRA /74 /2019 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000432/2019
4	BLAPL/0002267/2020	SUDRU @ SUDARSAN NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /137 /2013 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000320/2013
5	BLAPL/0002268/2020	SOMANATH @ SANKAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	ODAGAON /159 /2018 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000234/2018
6	BLAPL/0002269/2020	GYANARANJAN SUTAR VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KUJANGA /33 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000081/2020
7	BLAPL/0002270/2020	RAKESH @ NITYA SOUBHAGYA MOHAPATRA VS STATE OF ODISHA	GOURAV KUMAR BAIRI RANJAN MOHAPATRA VS	DHARMASALA /297 /2019 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000095/2019
8	BLAPL/0002271/2020	ANIRBAN DE VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	THELKOLOI PS /195 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004566/2019
9	BLAPL/0002272/2020	KAILASH MEHER VS STATE OF ODISHA	GYANALOKA MOHANTY VS	GAISILET /08 /2020 S.D.J.M.,PADAMPUR(Bargarh *) GR/0000030/2020
10	BLAPL/0002273/2020	BIKRAM BEHERA VS STATE OF ODISHA	P.R.CHHATOI VS	AIR FIELD P.S. /55 /2019 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha *) TR/0000156/2019
11	BLAPL/0002274/2020	NILESH DIPAK KALE VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /507 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002499/2019

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12	BLAPL/0002275/2020	SIBA TANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BOLANGIR SADAR /241 /2007 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000645/2007
13	BLAPL/0002276/2020	DARA @ SANTOSH KUMAR SETHY VS STATE OF ODISHA	DIGAMBAR SETHI VS	TELKOI /30 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000306/2020
14	BLAPL/0002277/2020	UPENDRA MAHANANDA VS STATE OF ODISHA	MANAS CHAND VS	DHANUPALI /496 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004342/2019
15	BLAPL/0002278/2020	BAPUNI BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	ITAMATI /07 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000046/2020
16	BLAPL/0002279/2020	KRISH @ HAREKRUSHNA CHETTY VS STATE OF ODISHA	MANAS CHAND VS	LAXMIPUR /67 /2018 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000022/2018
17	BLAPL/0002280/2020	RAJESH KUMAR SAS @ RAJESH VS STATE OF ODISHA	S.P.DASH VS	SORO /45 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000103/2020
18	BLAPL/0002281/2020	BASU @ BINAMRA ROUT VS STATE OF ODISHA	S.P.DASH VS	KHAIRA /41 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000129/2020
19	BLAPL/0002282/2020	BANTA @ BIPU SHUKLA VS STATE OF ODISHA	MANAS CHAND VS	DHANUPALI /63 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000489/2020
20	BLAPL/0002283/2020	DHANESWAR CHHATRIA @ DHANE VS STATE OF ODISHA	B.S.DASPANDA VS	TUREIKELA /01 /2019 ADDL.SESIONS JUDGE,KANTABANJI(Balangir) Spl/0000001/2019
21	BLAPL/0002284/2020	DWARU LUHA VS STATE OF ODISHA	B.S.DASPANDA VS	TUREIKELA /1 /2019 ADDL.SESIONS JUDGE,KANTABANJI(Balangir) Spl/0000001/2019
22	BLAPL/0002285/2020	KANHA @ ROSHAN MEHER VS STATE OF ODISHA	MANAS CHAND VS	AINTHAPALI /94 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000670/2020
23	BLAPL/0002286/2020	SWAYAMBAR BAG	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /224 /2019

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		VS	VS	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
24	BLAPL/0002287/2020	STATE OF ODISHA NARASHINGHA SETHY	SATYA RANJAN MULIA	CT/0000064/2019
		VS	VS	BAIDYANATHPUR /28 /2016
25	BLAPL/0002288/2020	STATE OF ODISHA SUMIT KUMAR BAITHARU	RAMAKANTA DAS	S.D.J.M.,BERHAMPUR(Ganjam)
		VS	VS	GR/0000208/2016
26	BLAPL/0002289/2020	STATE OF ODISHA NIHAR RANJAN BHUYAN	BASANTA KUMAR DAS	NAWAPARA /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002290/2020	GANTAYAT TAHAL @ GANTEI	AKASH BHUYAN	SAHID NAGAR P.S. /370 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002291/2020	MANTU DAS	SATYA RANJAN MISHRA-4	KHALLIKOTE /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002292/2020	NRUPATI BEHERA	S.K. JOSHI	TIHIDI /200 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002293/2020	ROSHAN @ BABLU YADAV @ BABLOO YADAV	WIRANJAN LENKA	TUREIKELA /32 /2018
		VS	VS	()
		UNION OF INDIA		//
31	BLAPL/0002294/2020	RAISINGH GILUA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002295/2020	SANTOSH REDDY	TAPAS KUMAR ACHARYA	RAIRAKHOL /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002296/2020	BENGA @ RANJIT JENA	ABHAS MOHANTY	RAMBHA (KHALLIKOTE) /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002297/2020	PRATAP PARIDA @ GANDU	BISHNUPRASAD PRADHAN	SAHID NAGAR P.S. /296 /2012
		VS	VS	()
		STATE OF ODISHA		//
		PRATAP PARIDA @ GANDU	BISHNUPRASAD PRADHAN	MANCHESWAR P.S. /379 /2019
		VS	VS	()

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35	BLAPL/0002298/2020	STATE OF ODISHA RABI SINGH VS	SMRUTI RANJAN MOHAPATRA VS	// NILGIRI /307 /2019 ()
36	BLAPL/0002299/2020	STATE OF ODISHA GHUNU NANDA@APRIYAN VS	NIRANJAN PANDA VS	// HIRAKUD /24 /2019 ()
37	BLAPL/0002300/2020	STATE OF ODISHA SARAT KU.BEHERA VS	BRUNDABAN ROUT VS	// / /0 ()
38	BLAPL/0002301/2020	STATE OF ORISSA ABHIRAJ KUMAR@ABHIRAJ SAHA VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /199 /2019 ()
39	BLAPL/0002302/2020	STATE OF ODISHA REBE@SUNIL MAJHI VS	SOUMYA RANJAN DAS VS	// HATIBARI /44 /2016 ()
40	BLAPL/0002303/2020	STATE OF ODISHA SUSIL SORENG VS	SOUMYA RANJAN DAS VS	// BRAJARAJNAGAR /265 /2013 ()
41	BLAPL/0002304/2020	STATE OF ORISSA LALBABU MAHANANDIA@INDUAR VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /141 /2019 ()
42	BLAPL/0002305/2020	STATE OF ODISHA ROHIT NAG VS	H.S.MISHRA VS	// BHAWANIPATNA TOWN /49 /2020 ()
43	BLAPL/0002306/2020	STATE OF ODISHA CHITRASEN LAKRA @ KALO VS	SOUMYA RANJAN DAS VS	// GOVINDPUR /72 /2019 ()
44	BLAPL/0002307/2020	STATE OF ORISSA RAJA@ABHISEK DAS VS	B.S.DASPARIDA VS	// ITAMATI /7 /2020 ()
45	BLAPL/0002308/2020	STATE OF ODISHA RAJESH KUMAR BAGARTI VS STATE OF ODISHA	B.S.DASPARIDA VS	// DASPALLA /22 /2020 () //

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46	BLAPL/0002309/2020	BAPU@SUBHAM DAS VS STATE OF ODISHA	AMIT KU.NATH VS	SAHID NAGAR P.S. /87 /2020 () //
47	BLAPL/0002310/2020	BULU@BIRENDRA HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S.BALASORE /78 /2019 () //
48	BLAPL/0002311/2020	JHONY SING VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /89 /2020 () //
49	BLAPL/0002312/2020	SINU@BINOD BAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S.BALASORE /78 /2019 () //
50	BLAPL/0002313/2020	KELA @ BABU @ SOUMYA RANJAN DAS VS STATE OF ORISSA	AMULYA RATNA PANDA VS	G.R.P.S.BALASORE /78 /2019 () //
51	BLAPL/0002314/2020	BIJAYA PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KHANDAGIRI P.S. /89 /2020 () //
52	BLAPL/0002315/2020	AMBIKA PRASAD MOHANTY VS STATE OF ODISHA	DEEPAK R.PARIDA VS	EOW,BHUBANESWAR /9 /2019 () //
53	CMAPL/0000179/2020	CHINA SMITA PATTANAİK VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000180/2020	ISWAR CHANDRA MISHRA VS D.G. OF PRISON AND D.C.S ODISHA	ADV. VS	// () //
55	CMP/0000276/2020	SUKANTI SAHU VS ASHOK KUMAR SAHU	U.C.MISHRA VS	// () //
56	CMP/0000277/2020	GOKULANANDA MOHANTY VS SNEHAMAYEE PRUSTY @ MOHANTY	U.C.MISHRA VS	// () //
57	CMP/0000278/2020	LAXMIDHAR PATRA	BISWAJIT MOHAPATRA	//

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		VS	VS	0
58	CMP/0000279/2020	MAHESWAR PATRA PRAFULLA KUMAR DALEI	SUKANTA KUMAR DALAI	//
		VS	VS	0
59	CMP/0000280/2020	PRAMILA DALAI NAMITA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
60	CMP/0000281/2020	PRASANTA KUMAR MOHARANA PADMA CHARAN MOHANTY	BIBHUTI BHUSAN MISHRA 2	DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *) Fao/0000016/2019
		VS	VS	//
61	CMP/0000282/2020	BANDITA DAS DEEPA KAR	D.P.MOHANTY	0
		VS	VS	//
62	CMP/0000283/2020	SIKHARANI KAR PURNA CHANDRA LENKA	SANDIPANI MISRA	0
		VS	VS	//
63	CMP/0000284/2020	PRATAP KUMAR LENKA AJAY HALAN	SANDIPANI MISRA	0
		VS	VS	//
64	CMP/0000285/2020	M/S.MOTWANI CONSTRUCTIONS (P) LTD DELTA MARINE COMPANY	SOUMYA MISHRA	0
		VS	VS	//
65	CONTC/0001048/2020	ATLANTA INFRASTRUCTURE LTD JIBARDHAN MENDALI	ADV	0
		VS	VS	//
66	CONTC/0001049/2020	HRUDANANDA ADHA GANGADHAR JENA	TATHAGATA SAHOO	0
		VS	VS	//
67	CONTC/0001050/2020	JUGAL KISHORE TRIPATHY GANGADHAR JENA	TATHAGATA SAHOO	0
		VS	VS	//
68	CONTC/0001051/2020	JUGAL KISHORE TRIPATHY GANGADHAR JENA	TATHAGATA SAHOO	0
		VS	VS	//

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69	CONTC/0001052/2020	JUGAL KISHORE TRIPATHY DURYADHAN KANDHAPAN VS	NEELAKANTHA PANDA VS	// // 0
70	CONTC/0001053/2020	HAREKRISHNA, BRANCH MANAGER-CUM-CHIEF EXECUTIVE,SERI NARAYAN BAG VS	ADV VS	// // 0
71	CONTC/0001054/2020	BRAJA MOHAN MISHRA MADRI PADHAN VS	TRILOCHAN NANDA VS	// // 0
72	CONTC/0001055/2020	ARINDAM DAKUA SATYANARAYANA RANA VS	ADV VS	// // 0
73	CONTC/0001056/2020	ARCHANA PATANAİK BINODINI PRADHAN VS	ADV VS	// // 0
74	CONTC/0001057/2020	SANJAYA SAMANTARAY ABHAYA KU.ROUT VS	ADV VS	// // 0
75	CONTC/0001058/2020	HEMANT KUMAR PANDA TULSIRAM MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
76	CONTC/0001059/2020	NIKUNJA BIHARI DHAL PRATAP KISHORE CHOUDHURY VS	BIPLAB MOHANTY VS	// // 0
77	CONTC/0001060/2020	ASWINI KUMAR MISHRA NINI BALA SAMAL VS	ADV VS	// // 0
78	CONTC/0001061/2020	PRASANNA SENAPATI KHRABDHIRAJ MAHAPATRA VS	ADV VS	// // 0
79	CONTC/0001062/2020	VIR VIKRAM YADAV NIRANJAN BEHERA VS	ADV VS	// // 0
		CHANDRA SEKHAR MALLIK		//

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80	CONTC/0001063/2020	CHANDRAVANU NAYAK VS SASWAT MISHRA	ADV VS	// ()
81	CONTC/0001064/2020	PURASTAMA BEHERA (B) VS ABHAYA KUMAR BISWAL	ADV VS	// ()
82	CONTC/0001065/2020	ADIKANDA BEHERA VS UNION OF INDIA	LAMBODAR PRADHAN VS	// ()
83	CONTC/0001066/2020	PENUKANTA OTA VS YOGESH PRATAP SINGH	ADV VS	// ()
84	CONTR/0000026/2020	ABHISEK PANDA VS ANUP KUMAR SAHOO	BYOMAKESH TRIPATHY VS	/ /0 ()
85	CRLA/0000211/2020	PILATA BALIARSINGH VS STATE OF ODISHA	U.C.MISHRA VS	BALLIGUDA /136 /2016 ()
86	CRLA/0000212/2020	SAMLAL MUNDA @ SHYAMLAL MUNDA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAMBARI /84 /2018 ()
87	CRLA/0000213/2020	NATBAR SWAIN VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	SHERAGADA /20 /2013 ()
88	CRLA/0000214/2020	RAJINDRA @ RAJI @ RAJENDRA SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	PAIKMAL /235 /2019 ()
89	CRLA/0000215/2020	LAXMI SINGH @ LAXMI SING VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SORO /395 /2017 ()
90	CRLA/0000216/2020	KUSADHAR PANIGRAHY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDYANATHPUR /87 /2019 ()
91	CRLA/0000217/2020	RAMESH CHANDRA SAHU	SIRISH CHANDRA TRIPATHY	BERHAMPUR /56 /2015



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	O.P.I.D,BALASORE(Baleshwar) CT/0000008/2016
92	CRLMA/0000077/2020	BINOD MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ()
93	CRLMC/0000836/2020	CHANA@MITU GOUDA VS STATE OF ODISHA	S.K.MOHANTY VS	// SURADA /74 /2014 ()
94	CRLMC/0000837/2020	ASIMANANDA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// MAHILA P.S. BUXIBAZAR /79 /2014 ()
95	CRLMC/0000838/2020	SK AMIRUDDIN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// BHADRAK RURAL /456 /2017 ()
96	CRLMC/0000839/2020	RAYA MUNDA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// KEONJHAR TOWN /162 /2006 ()
97	CRLMC/0000840/2020	BASANTA KAUSALYA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// GUDARI /26 /2018 ()
98	CRLMC/0000841/2020	SHES TANDI VS STATE OF ODISHA	MANAS CHAND VS	// KHARIAR /66 /2014 ()
99	CRLMC/0000842/2020	ANADI SWAIN VS STATE OF ODISHA	KSHIROD KU.ROUT VS	// PIPLI /108 /2017 ()
100	CRLMC/0000843/2020	PRATAP CHANDRA DAS VS BIBHUTI BHUSAN BISOYI	SOUBHAGYA KUMAR DASH VS	// / /0 ()
101	CRLMC/0000844/2020	PRATAP CHANDRA DAS VS BIBHUTI BHUSAN BISOYI	SOUBHAGYA KUMAR DASH VS	// / /0 ()
102	CRLMC/0000845/2020	PRATIMA GOUDA VS	JUGALA KISHORE PANDA VS	// BERHAMPUR TOWN /116 /2019 ()

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103	CRLMC/0000846/2020	STATE OF ODISHA ARABINDA SAHOO VS	RAMAKANTA PRADHAN VS	// SUKINDA /95 /1997 ()
104	CRLMC/0000847/2020	STATE OF ODISHA MUNA@PRAKASH RANJAN NAYAK VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /201 /2017 ()
105	CRLMC/0000848/2020	STATE OF ODISHA SK.TAZU@SK TAJUDDIN VS	SATYA NARAYAN MISHRA 4 VS	// / /0 ()
106	CRLMC/0000849/2020	GOVERNMENT OF INDIA SIBANI PRASAD PANDA @ SHIBANI PRASAD PANDA @ SHIBANI VS	SATYA NARAYAN MISHRA-4 VS	// / /0 ()
107	CRLMC/0000850/2020	STATE OF ODISHA SIBANI PRASAD PANDA@SHIBANI PRASAD PANDA@SHIBANI VS	SATYA NARAYAN MISHRA 4 VS	// G.R. P.S. /40 /2010 ()
108	CRLMC/0000851/2020	STATE OF ODISHA CHANDAN TRIPATHY VS	SHANTI PRAKASH MOHANTY VS	// SESHKHAL /6 /2019 ()
109	CRLMP/0000392/2020	STATE OF ODISHA SULOCHANA MAJHI VS	SAROJ KU.DASH VS	// / /0 ()
110	CRLMP/0000393/2020	STATE OF ODISHA BICHITRANANDA NAYAK VS	PANCHANAN PANIGRAHI VS	// / /0 ()
111	CRLMP/0000394/2020	S.P, CUTTACK CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0000395/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
113	CRLMP/0000396/2020	STATE OF ORISSA CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	// / /0 () //

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114	CRLMP/0000397/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
115	CRLMP/0000398/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
116	CRLMP/0000399/2020	IQBAL AHMED KHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
117	CRLMP/0000400/2020	SUBAS CHANDRA MAHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
118	CRLMP/0000401/2020	YOGESWAR DANDAPAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
119	CRLMP/0000402/2020	HIMANSU PATEL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
120	CRLMP/0000403/2020	ASIT KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
121	CRLMP/0000404/2020	DEBABRATA KANTHA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 0 //
122	CRLMP/0000405/2020	MADHUSUDAN TANTI @ MADHUSUDAN SUNDA VS S.P, SUNDERGARH	ANILABH PRADHAN VS	/ /0 0 //
123	CRLMP/0000406/2020	GANESWAR KANHAR VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 0 //
124	CRLMP/0000407/2020	MSTC LTD VS S.P, JAJPUR	ANUPAM DASH VS	/ /0 0 //
125	CRLMP/0000408/2020	DR.NAGAVARAPU VENKATA JAGANNADHA VS	SAOWAT K.ACHARYA	/ /0

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		VS	VS	()
		THE DY.DIRECTOR, DIRECTORATE OF ENFORCEMENT,BBSR		//
126	CRLMP/0000409/2020	PRAFULLA KUMAR SETHA	DURGA PRASAD DHAL	/ /0
		VS	VS	()
		STATE OF ORISSA		//
127	CRLMP/0000410/2020	SYED ARIF RAZA	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()
		TAMANNA TABASSUM @ ARIF		//
128	CRLMP/0000411/2020	SARADA PRASAD SAMANTARAY	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
129	CRLREV/0000206/2020	RANJAN KUMAR DEBATA	BISWA PRAKASH DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLREV/0000207/2020	BIJAYA KUMAR PANDA	DEVASHIS PANDA	MAHILA P.S. BUXIBAZAR /53 /2010
		VS	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
		STATE OF ODISHA		CRA/0000142/2019
131	CRLREV/0000208/2020	LAMBODAR DEEP	S.K.JOSHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLREV/0000209/2020	PRADEEP KUMAR RANA	DEEPAK.R.PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000210/2020	GOURANGA MADHEI	SMRUTI RANJAN PATI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLREV/0000211/2020	HARIHARA HANTAL @ MALI	ASIT KUMAR JENA	MATHILI /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	CRP/0000003/2020	RANJAN KUMAR SAHOO	SUSANTA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
136	CRP/0000004/2020	M/S. BABAMANI AGENCY	KISHORE KUMAR JENA	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	FAO/0000329/2020	SMV BEVERAGES PVT. LTD. TULASI PRADHAN VS	SATYABAN SAHOO VS	// // 0
138	FAO/0000330/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR THE DIVISIONAL MANAGER, M/S. NEW INDIAN ASSURANCE CO. LTD. VS	ANANTA KUMAR SAHOO VS	// // 0
139	FAO/0000331/2020	MAMI BEHERA THE DIVISIONAL MANAGER, M/S. NEW INDIAN ASSURANCE CO. LTD. VS	ANANTA KUMAR SAHOO VS	// // 0
140	FAO/0000332/2020	SABITA LENKA FAKIR MOHAN JENA VS	SATYABAN SAHOO VS	// // 0
141	FAO/0000333/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL SEBATI SUNANI VS	SATYABAN SAHOO VS	// // 0
142	FAO/0000334/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR SANTOSH JENA VS	PRADEEP KUMAR MISHRA VS	// // 0
143	FAO/0000335/2020	UNION OF INDIA B.BABU PATRA VS	PRADEEP KUMAR MISHRA VS	// // 0
144	FAO/0000336/2020	UNION OF INDIA GIRIJA SANKAR SATAPATHY VS	MAHENDRA KUMAR SAHOO VS	// // 0
145	FAO/0000337/2020	STATE OF ODISHA JUGAL KISHOR MAHARTHA VS	MAHENDRA KUMAR SAHOO VS	// // 0
146	FAO/0000338/2020	STATE OF ODISHA ANANTA KUMAR SAHOO VS	SIDHESWAR MALLIK VS	// // 0
147	FAO/0000339/2020	STATE OF ODISHA ABINASH SINGH VS	DHANANJAYA MUND VS	// // 0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//

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148	FAO/0000340/2020	JAGANNATH PATRA VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL	DHANANJAYA MUND VS	// 0
149	FAO/0000341/2020	MD. HASIM VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
150	FAO/0000342/2020	SAHODRI SONA VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
151	FAO/0000343/2020	GANACHE NAIK VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJANA MUND VS	// 0
152	FAO/0000344/2020	MAMANI JENA VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL	DHANANJAYA MUND VS	// 0
153	FAO/0000345/2020	MAMATA BARAL VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
154	FAO/0000346/2020	STATE OF ODISHA VS GOBINDA CH.NATH	SR.S.C. (S AND ME) VS	// 0
155	FAO/0000347/2020	DIVISIONAL MANAGER, RELIANCE INSURANCE VS SUNITA NAIK	SERAT SA VS	// 0
156	FAO/0000348/2020	THE MANAGER (T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS SK. IMTAZ ALIAS SK. IMTIAZ	SERAT SA VS	// 0
157	LAA/0000013/2020	PALAU BEHERA VS TUNI BEHERA	SUSANTA KUMAR DASH VS	// 0
158	MACA/0000193/2020	NEW INDIA ASSRANCE CO. LTD. VS RADMA BHOTRA	PRASANTA KUMAR MISHRA I VS	// 0
159	MACA/0000194/2020	THE BRANCH MANAGER, THE ORIENTAL INSURANCE CO. LTD.	MOHNC CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		MERI SORENG		//
160	MACA/0000195/2020	THE NEW INDIA ASSURANCE CO. LTD.	G.C.SAMANTARAY	//
		VS	VS	0
		LATIKA SETHY		//
161	MACA/0000196/2020	ASHOK KU.BARIK	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		BIBHUTI BHUSAN CHOTRAY		//
162	MACA/0000197/2020	BENUDHARA PRUSTY	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		BIBHUTI BHUSAN CHHOTRAY		//
163	MACA/0000198/2020	SUKANTA PARIDA	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		MANOJ KU.DWIVEDI		//
164	MACA/0000199/2020	SARAJU SETHI	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		SAHADEV PRADHAN		//
165	MACA/0000200/2020	PRAVASHINI NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		R.S. RUBBER INDUSTRIES		//
166	MACA/0000201/2020	P.GOBARDHAN RAO	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		M/S.JAYASHREE PLAYWOOD		//
167	MACA/0000202/2020	SHRIMATI NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		SILICON INSTITUTE OF TECHNOLOGY,		//
168	MACA/0000203/2020	ALIMA ABEGUM	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		M/S.APANA PAIANTS MANUFACTURING CO.		//
169	MACA/0000204/2020	TAPISA JAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		TIKAN NAYAK		//
170	MACA/0000205/2020	BASANTI JENA	PRADEEP KUMAR MISHRA	//
		VS	VS	0

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171	MACA/0000206/2020	BULU KU.MOHANTY RANJIT JAGDEV VS	PRADEEP KUMAR MISHRA VS	// // 0
172	MACA/0000207/2020	HEMANTA KU.NAYAK SUSHILA DAS VS	PRADEEP KUMAR MISHRA VS	// // 0
173	MACA/0000208/2020	BULU KU.MOHANTY JAYANTI JENA VS	PRADEEP KUMAR MISHRA VS	// // 0
174	MACA/0000209/2020	BULU KU.MOHANTY PRUTHIRAJ DURGA VS	DHANANJAYA MUND VS	// // 0
175	MACA/0000210/2020	JMADDI DHARMA SWAPNESWARI MOHANTY @ SWAPNA MOHANTY VS	PRADEEP KUMAR MISHRA VS	// // 0
176	MACA/0000211/2020	MANORANJAN PATRA SUMITRA CHINDA VS	DHANANJAYA MUND VS	// // 0
177	MACA/0000212/2020	ABHIMANYU ROUT GENERAL MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. VS	PRADEEP KUMAR MISHRA VS	// // 0
178	MACA/0000213/2020	ABHAY KUMAR SAHOO THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. BBSR VS	PRADEEP KUMAR MISHRA VS	// // 0
179	MACA/0000214/2020	SHANTILATA SAMANTASINGHAR THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE VS	PRADEEP KUMAR MISHRA VS	// // 0
180	MACA/0000215/2020	MANJULA NAIK DIVISIONALMANAGER,MAGMA H.D.I GENERAL INSURANCE COMPANY LTD. VS	PRADEEP KUMAR MISHRA VS	// // 0
181	MACA/0000216/2020	PREMANANDA SAHU THE MANAGER LEGAL,M/S.SRIRAM GENERAL INSURANCE COMPANY LTD. VS	PRADEEP KUMAR MISHRA VS	// // 0
		JYOSHNAMAYEE NAYAK		//



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182	MACA/0000217/2020	THE BRANCH MANAGER, THE SHRIRAM GENERAL INSURANCE VS PRAMOD KUMAR MALLICK	ADAM SUKUMAR VS	// 0
183	MACA/0000218/2020	NEW INDIA ASSURANCE CO. LTD. VS RAJANIRANI ROUT	NIRMAL CHANDRA MOHANTY VS	// 0
184	MACA/0000219/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS BHOBANANANDA SWAIN	SURENDRACHANDY VS	// 0
185	MACA/0000220/2020	MANAGER(LEGAL), THE NEW INDIA ASSURANCE CO. LTD. VS MIHIR RANJAN SAHOO	SANTOSH KUMAR SARANGI VS	// 0
186	MACA/0000221/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS BHAGABAT MURMU	SANTOSH KUMAR SARANGI VS	// 0
187	MACA/0000222/2020	SURENDRA KUMAR JAIN@SURENDRA VS LAXMI GANDA	KALPATARU PANIGRAHI VS	// 0
188	MATA/0000046/2020	PURNIMA KHAMARI VS TAPAS KU.PANDIA	RAJENDRA N.ROUT VS	// 0
189	MATA/0000047/2020	SANTILATA GIRI VS RABI NARAYAN GIRI	SAILESH DAS VS	// 0
190	MATA/0000048/2020	RAJAT KU.MISHRA VS SATARUPA PANDA	BIBEKANANDA BHUYAN VS	// 0
191	RPFAM/0000084/2020	RAJANIKANTA BEHERA VS MONALISHA NAIK	NILA MADHAB PRAHARAJ VS	// 0
192	RSA/0000097/2020	JHANSIRANI MOHANTYH @ DAS VS HEMALATA MALLIK	APARESH BHOI VS	// 0
193	RSA/0000098/2020	BHAGABAN PANDA	D.P.MOHANTY	//

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		VS	VS	0
194	RSA/000099/2020	SATYANARAYAN PANDA PARAMANANDA BARIK	PRABIR KUMAR RAY	//
		VS	VS	0
195	RSA/0000100/2020	SANWARI BEGUM LALITA SWAIN	L.MISHRA	//
		VS	VS	0
196	RSA/0000101/2020	PRAMOD KU.SWAIN LALITA SWAIN	L.MISHRA	//
		VS	VS	0
197	RSA/0000102/2020	PRAMOD KU.SWAIN FANIBHUSAN CHAKARVARTY	ALOK KUMAR MOHANTY	//
		VS	VS	0
198	RVWPET/0000178/2020	SUJSMITA PANDA COMMISSIONER OF SALES TAX	D.BEHURA (S.C.)(COMMERCIAL TAX)	//
		VS	VS	0
199	RVWPET/0000179/2020	M/S.GANESH SPONGE PVT LTD COMMISSIONER OF COMMERCIAL TAX	D.BEHURA, S.C.(S.T.)	//
		VS	VS	0
200	RVWPET/0000180/2020	M/S.HAJEE AP BAVA AND COMPANY ASSESSING AUTHORITY (ENTRY TAX)	D.BEHURA, S.C.(S.T.)	//
		VS	VS	0
201	RVWPET/0000181/2020	M/S.SONY INDIA PRIVATE LTD. COMMISSIONER OF COMMERCIAL TAX	D.BEHURA OF COMMERCIAL TAX	//
		VS	VS	0
202	RVWPET/0000182/2020	M/S.HAJEE AP BAVA AND COMPANY COMMISSIONER OF SALES TAX	D.BEHURA, S.C.(C.T.)	//
		VS	VS	0
203	RVWPET/0000183/2020	M/S.GANESH SPONGE PVT LTD TILOTTAMA SAHABABU	DINESH KUMAR PANDA	//
		VS	VS	0
204	RVWPET/0000184/2020	CMD,OPTCL and ORS. PUTUL MANDAL	B.S.RAYAGURU	//
		VS	VS	0

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205	RVWPET/0000185/2020	UNION OF INDIA MUNA MOHAPATRA VS KRUSHNA CHANDRA PANDA	ADV VS	// // 0 //
206	RVWPET/0000186/2020	STATE OF ODISHA VS GOBARDHAN SWAIN	SR.S.C. (S AND ME) VS	// 0 //
207	RVWPET/0000187/2020	STATE OF ODISHA VS SANJAY KUMAR HOTA	SR.S.C. (S AND ME) VS	// 0 //
208	RVWPET/0000188/2020	A.C. OF INCOME TAX VS SASWATI DAS	ADV. VS	// 0 //
209	RVWPET/0000189/2020	A.C.OF INCOME TAX VS SASWATI DAS	ADV. VS	// 0 //
210	TRP(C)/0000086/2020	RASMITA SWAIN VS MAHADEV JENA	DIGAMBAR SETHI VS	// 0 //
211	WA/0000188/2020	M/S.ORIENTAL INSURANCE CO. LTD. VS PANDAB SAHU	SIDHESWAR MALLIK VS	// 0 //
212	WA/0000189/2020	CHITRA MAHANAND VS SANGITA CHHURA	SUSHANT KUMAR JOSHI VS	// 0 //
213	WA/0000190/2020	SHASHANKA SEKHAR SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS M/S.P.K.RATH,J.DASH,G.K.NAYAK,P.BEHERA	// 0 //
214	WA/0000191/2020	BALAKRISHNA SAHOO VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
215	WP(C)/0009204/2020	GOVINDA CHANDRA SETHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //

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216	WP(C)/0009205/2020	SHYAMA SUNDAR SANSKRIT VIDYALAYA/COLEGE	OLAKESWAR SATPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
217	WP(C)/0009206/2020	GOPABANDHU BARIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
218	WP(C)/0009207/2020	PARBATI ACHARYA	RABINARAYAN NAYAK	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPT.		//
219	WP(C)/0009208/2020	JAGAMOCHAN PATTNAIK	LINGARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
220	WP(C)/0009209/2020	BIRENDRA NARAYAN MOHANTY	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
221	WP(C)/0009210/2020	BHAGABAN MOHAPATRA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
222	WP(C)/0009211/2020	PRAKASH CHANDRA PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
223	WP(C)/0009212/2020	BHAGABAN MOHAPATRA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
224	WP(C)/0009213/2020	BIJAY KUMAR PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
225	WP(C)/0009214/2020	JUGAL KISHORE SAHOO	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
226	WP(C)/0009215/2020	NARENDRANATH SWAIN	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
227	WP(C)/0009216/2020	AJIT RANJAN LENKA	B.S.TRIPATHY (1)	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0009217/2020	PARADIP PORT WORKERS UNION	DEBENDRA MOHANTA	//
		VS	VS	0
		PARADIP PORT TRUST		//
229	WP(C)/0009218/2020	ANJUM BEGUM	AJIT CH MOHAPATRA	//
		VS	VS	0
		SK.IBRAR ALLI		//
230	WP(C)/0009219/2020	BABA AKHANDALAMANI BYABASAI SANGHARMI	ARUN K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0009220/2020	BHAGABAT NAYAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
232	WP(C)/0009221/2020	PURUSOTTAM JAGAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE COLLECTOR NUAPADA		//
233	WP(C)/0009222/2020	MANOJ KUMAR NAYAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
234	WP(C)/0009223/2020	MANJULATA BEHERA	MAHESWAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0009224/2020	SUKANTA CHANDRA @ BENGA DASH	B.S.TRIPATHY (1)	//
		VS	VS	0
		CHITRASEN BATU		//
236	WP(C)/0009225/2020	PRADEEP KUMAR DAS	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0009226/2020	M/S. MAA CHANDI STONE CRUSHING	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0009227/2020	RADHAKANTA PANI	BHAGABAN BEHERA	//
		VS	VS	0

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239	WP(C)/0009228/2020	STATE DISASTER MITIGATION AUTH BISHNU CHARAN SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// // 0 //
240	WP(C)/0009229/2020	RAJESH KUMAR BHUYAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
241	WP(C)/0009230/2020	ANNAPURNA DAS VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
242	WP(C)/0009231/2020	ARJUN CHARAN DAS VS STATE OF ODISHA	SATRUGHNA DASH ..A VS	// 0 //
243	WP(C)/0009232/2020	ANIRUDHA DAS VS STATE OF ODISHA	SATRUGHNA DASH ..A VS	// 0 //
244	WP(C)/0009233/2020	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
245	WP(C)/0009234/2020	SADASIVA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
246	WP(C)/0009235/2020	MINATI MANJARI MISHRA VS STATE OF ODISHA	HIMADRI RAY VS	// 0 //
247	WP(C)/0009236/2020	SANDHYARANI PANIGRAHI VS STATE OF ODISHA	HIMADRI RAY VS	// 0 //
248	WP(C)/0009237/2020	RATNAKAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
249	WP(C)/0009238/2020	M/S.JS-MS(JV) VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //

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250	WP(C)/0009239/2020	M/S. JS-SS (JV) VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
251	WP(C)/0009240/2020	SURENDRANATH LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	WP(C)/0009241/2020	MANAGING COMMITTEE PALASA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	WP(C)/0009242/2020	GANESWAR SINGH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
254	WP(C)/0009243/2020	GANAPATI PUROHIT VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
255	WP(C)/0009244/2020	M/S. BAGHUTI DEVI STONE PRODUCTS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
256	WP(C)/0009245/2020	NIRANJAN KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
257	WP(C)/0009246/2020	RAMAKANTA KAMILA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
258	WP(C)/0009247/2020	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
259	WP(C)/0009248/2020	NARAYAN CHANDRA DAS VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
260	WP(C)/0009249/2020	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
261	WP(C)/0009250/2020	DR.JITENDRA KUMAR SINHA	SUSANTA KUMAR DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0009251/2020	SUDARSHAN BARIK	BIPLABA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0009252/2020	KAMALAKANTA PANDA	MILAN KUMAR BADU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0009253/2020	SIPRA SETHY	SURYA NARYAN PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
265	WP(C)/0009254/2020	DILESWAR CHOUDHURY	ASHOK PATTANAIAK	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO GOVT OF ODISHA		//
266	WP(C)/0009255/2020	BANALATA PANDA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0009256/2020	GOBINDA SAHU @ GOVINDA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		ABHIMANYU NAYAK		//
268	WP(C)/0009257/2020	BRAJA BIHARI SARANGI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0009258/2020	SEBATI BISWAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0009259/2020	SHUSMAN NAYAK	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY ORISSA		//
271	WP(C)/0009260/2020	DAITARI KAHALI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0009261/2020	SAROJ KUMAR KHATUA @ SAROJ LU KHATUA	SUBASH CHANDRA PANI	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0009262/2020	UNION OF INDIA BRAJENDRA ROUT VS	BIBHU PRASAD MOHANTY VS	// // 0
274	WP(C)/0009263/2020	UNION OF INDIA SUVENDU KUMAR SWAIN VS	SUBASH CHANDRA PANI VS	// // 0
275	WP(C)/0009264/2020	UNION OF INDIA PRASANTA KUMAR SWAIN VS	SUBASH CHANDRA PANI VS	// // 0
276	WP(C)/0009265/2020	UNION OF INDIA RAJAT KUMAR ROUT VS	SUBASH CHANDRA PANI VS	// // 0
277	WP(C)/0009266/2020	UNION OF INDIA KAMAL LOCHAN BEHERA VS	SUBASH CHANDRA PANI VS	// // 0
278	WP(C)/0009267/2020	UNION OF INDIA DURGA CHARAN ACHARYA VS	SUBASH CHANDRA PANI VS	// // 0
279	WP(C)/0009268/2020	UNION OF INDIA UDAYANATH PRADHAN VS	SANGRAM MISHRA VS	// // 0
280	WP(C)/0009269/2020	CHAIRMAN, MAHANADI COAL FIELD LTD. TESSY ENGINEERS AND ENTERPRISES VS	SUBASH CHANDRA PANI VS	// // 0
281	WP(C)/0009270/2020	UNION OF INDIA DILLIP KUMAR NAYAK VS	P. K. BEHERA VS	// // 0
282	WP(C)/0009271/2020	THE COMMISSIONER CUM SECRETARY AVANINDRA RAY VS	KALI PRASANNA MISHRA VS	// // 0
283	WP(C)/0009272/2020	THE GENERAL MANAGER, EAST COAST RAILWAY BANDANA MOHAPATRA VS	LAXMI KANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0009273/2020	ASHOK KUMAR MOHANTY VS UNION OF INDIA	SRIKANTA MAHUNTA VS	// 0 //
285	WP(C)/0009274/2020	BISWANATH TARAI VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
286	WP(C)/0009275/2020	SAMIMA BEGUM VS COMMISSIONER-CUM-SECRETARY TO GOVT., S AND ME DEPT.	K.K.SWAIN VS	// 0 //
287	WP(C)/0009276/2020	SANAT KUMAR MISHRA VS THE PRINCIPAL SECRETARY LAW DEPTT.	MANOJ KUMAR MOHANTY VS	// 0 //
288	WP(C)/0009277/2020	M.GANAPATI VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	BAlDHARA SAHOO VS	// 0 //
289	WP(C)/0009278/2020	ABHAYA KUMAR BHUYAN VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	// 0 //
290	WP(C)/0009279/2020	E-CITY PROJECTS LUCKNOW PVT.LTD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
291	WP(C)/0009280/2020	PRAMOD KUMAR BARIK VS TAHASILDAR, RAGHUNATHPUR	JYOTI PATNAIK VS	// 0 //
292	WP(C)/0009281/2020	BASANTA KUMAR LENKA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
293	WP(C)/0009282/2020	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
294	WP(C)/0009283/2020	ROJALINEE MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
295	WP(C)/0009284/2020	KUNJA BIHARI SAHOO	K.N.DAS	//

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		VS	VS	0
		THE STATE OF ODISHA		//
296	WP(C)/0009285/2020	ABHAYA KUMAR ROUT	K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0009286/2020	HEMANTA KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0009287/2020	RASMITA BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0009288/2020	UMESH CHANDRA ACHHARYA	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0009289/2020	NIYATI SWAIN	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0009290/2020	M/S. ARCELORMITTAL NIPPON STEEL INDIA	UMESH CHANDRA JENA	//
		VS	VS	0
		PRINCIPAL COMMISSIONER GOODS AND SERVICES TAX AND CENTRAL EXCISE		//
302	WP(C)/0009291/2020	DIBYA LOCHAN DALEI	S.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0009292/2020	SHANTILATA PUHAN	ANUAPAM DASH	//
		VS	VS	0
		THE BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER		//
304	WP(C)/0009293/2020	M/S.FROMM PACKING SYSTEMS INDIA PVT.LTD	ADHIRAJ MOHANTY	//
		VS	VS	0
		ODISHA SALES TAX TRIBUNAL		//
305	WP(C)/0009294/2020	MAMATARANI PANDA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0009295/2020	SUSANTA KUMAR DAS	SADASIVA PATRA	//
		VS	VS	0

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307	WP(C)/0009296/2020	STATE OF ODISHA BIMALA NAIK VS	SUSHANT KU.JOSHI VS	// // 0
308	WP(C)/0009297/2020	DY.GENERAL MANAGER,IDBI BANK LTD PITAMBAR MISHRA VS	SADASIVA PATRA VS	// // 0
309	WP(C)/0009298/2020	STATE OF ODISHA PRADIPTA KUMAR PARIDA VS	SADASIVA PATRA VS	// // 0
310	WP(C)/0009299/2020	STATE OF ODISHA SAROJ KUMAR MOHAPATRA VS	JITENDRA MOHANTY VS	// // 0
311	WP(C)/0009300/2020	EXECUTIVE ENGINEER CUM PANI PANCHAYAT DURGA CHARAN HANSDAH VS	M.C.JENA VS	// // 0
312	WP(C)/0009301/2020	UNION OF INDIA BINAY KUMAR SAMANTRAY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
313	WP(C)/0009302/2020	ODISHA ADMINISTRATIVE TRIBUNAL RAJESH KUMAR ACHARYA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
314	WP(C)/0009303/2020	STATE OF ODISHA VESAJ ENGINEERS AND CONSTRUCTIONS PVT.LTD VS	J.M.PATTANAIK VS	// // 0
315	WP(C)/0009304/2020	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX UJAL SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
316	WP(C)/0009305/2020	STATE OF ODISHA M/S. SAUDAMINI TRADERS VS	J.M.PATTANAIK VS	// // 0
317	WP(C)/0009306/2020	THE COMMISSIONER OF COMMERCIAL TAXES SRIHARI MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0009307/2020	IDIBABU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	WP(C)/0009308/2020	RAJESH KUMAR ACHARYA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	WP(C)/0009309/2020	SUSHANTA KUMAR SWAIN VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
321	WP(C)/0009310/2020	NITYANANDA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
322	WP(C)/0009311/2020	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //
323	WP(C)/0009312/2020	SUREKHA BUILDERS AND DEVELOPERS PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRAFULLA KUMAR RATH VS	// 0 //
324	WP(C)/0009313/2020	ABINASH PRADHAN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
325	WP(C)/0009314/2020	PRAFULLA KUMAR PATNAIK VS NIBEDITA PATNAIK	RAJJEET ROY VS	// 0 //
326	WP(C)/0009315/2020	ISWAR CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
327	WP(C)/0009316/2020	ANUPAMA KHOSLA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
328	WP(C)/0009317/2020	SEEMA MAHAPATRA VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
329	WP(C)/0009318/2020	SIBARAM BADA RAITA	BIDYALOK MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0009319/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//
331	WP(C)/0009320/2020	PUSPANJALI MAHAPATRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0009321/2020	EXECUTIVE ENGINEER, ELECTRICAL (SOUTH CO. DISTRICT)	S.C.DASH	//
		VS	VS	0
		SANJEEV KUMAR AGARWAL		//
333	WP(C)/0009322/2020	ARATI DIKHIT	SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0009323/2020	EXECUTIVE ENGINEER, ELECTRICAL(CESU)	S.C.DASH	//
		VS	VS	0
		PRAFULLA KUMAR SAHOO		//
335	WP(C)/0009324/2020	NIBEDITA SAHU	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0009325/2020	EXECUTIVE ENGINEER-CUM-MANAGER (CESS)	S.C.DASH	//
		VS	VS	0
		SURYAMANI PRADHAN		//
337	WP(C)/0009326/2020	RAMAHARI KARJI	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0009327/2020	EXECUTIVE ENGINEER, (ELECTRICAL), CESU	S.C.DASH	//
		VS	VS	0
		SUMANTA PARIDA		//
339	WP(C)/0009328/2020	JASHASHREE MALIK	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0009329/2020	SWAPNAPRIYA SENAPATI	BIDYALOK MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0009330/2020	STATE OF ODISHA ALEKHAPRASAD PATRA VS	A.K.SARANGI VS	// // 0
342	WP(C)/0009331/2020	STATE OF ODISHA KHRABDHIRAJ MAHAPATRA VS	ANJAN KUMAR BISWAL VS	// // 0
343	WP(C)/0009332/2020	STATE OF ODISHA IRA MOHANTY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
344	WP(C)/0009333/2020	ODISHA ADMINISTRATIVE TRIBUNAL KAILASH CHANDRA DAS VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
345	WP(C)/0009334/2020	ODISHA ADMINISTRATIVE TRIBUNAL PARAMANANDA SWAIN VS	AMIYA KUMAR MISHRA - 2 VS	// // 0
346	WP(C)/0009335/2020	STATE OF ODISHA PRATAP KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0
347	WP(C)/0009336/2020	STATE OF ORISSA BAIJNATH JADAV VS	SOUMYA RANJAN DAS VS	// // 0
348	WP(C)/0009337/2020	UNION OF INDIA SUSAMA MOHANTY VS	SHARMISTHA SAMAL VS	// // 0
349	WP(C)/0009338/2020	STATE OF ORISSA BASANTI BISWAL VS	SHARMISTHA SAMAL VS	// // 0
350	WP(C)/0009339/2020	STATE OF ORISSA NANDA KISHORE SAHOO VS	SAILABALA JENA VS	// // 0
351	WP(C)/0009340/2020	STATE OF ODISHA KUMUDA CHANDRA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ORISSA		//

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352	WP(C)/0009341/2020	BIJAYA CHANDRA PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
353	WP(C)/0009342/2020	KULABHUSAN PUROHIT VS DISTRICT REGISTRAR CUM STAMP COLLECTOR BALANGIR	PRASANTA KUMAR SATAPATHY VS	// 0 //
354	WP(C)/0009343/2020	AYODHYANATH LENKA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
355	WP(C)/0009344/2020	KULABHUSAN PUROHIT VS DISTRICT REGISTRAR CUM STAMP COLLECTOR BALANGIR	PRASANTA KUMAR SATAPATHY VS	// 0 //
356	WP(C)/0009345/2020	KULABHUSAN PUROHIT VS DISTRICT REGISTRAR CUM STAMP COLLECTOR BALANGIR	PRASANTA KUMAR SATAPATHY VS	// 0 //
357	WP(C)/0009346/2020	KULABHUSAN PUROHIT VS DISTRICT REGISTRAR CUM STAMP COLLECTOR BALANGIR	PRASANTA KUMAR SATAPATHY VS	// 0 //
358	WP(C)/0009347/2020	SHYAM SUNDSAR PANDA VS ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD.	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
359	WP(C)/0009348/2020	M/S. SUNNY MOTORS VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS DEPT. OF REVENUE	R.P.KAR VS	// 0 //
360	WP(C)/0009349/2020	JAYADEV SUBUDHI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA..2 VS	// 0 //
361	WP(C)/0009350/2020	SABITA SENAPATI VS STATE OF ODISHA	N.SAHANI VS	// 0 //
362	WP(C)/0009351/2020	BIDHU BHUSAN MISHRA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
363	WP(C)/0009352/2020	RAJENDRA KUMAR KHILLAR	N.SAHANI	//



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		VS	VS	0
		NESCO UTILITY		//
364	WP(C)/0009353/2020	M/S.VISHAL FERRO ALLOYS PRIVATE LIMITED	DEEPLABA MOHANTY	//
		VS	VS	0
		OERC		//
365	WP(C)/0009354/2020	NIRDOSH TIRKEY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0009355/2020	APOLLO HOSPITAL ENTERPRISE LIMITED	G.N.MISHRA	//
		VS	VS	0
		NATIONAL ALUMINIUM COMPANY LTD		//
367	WP(C)/0009356/2020	RAJALAXMI SAHOO	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0009357/2020	PARSURAM MOHANTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0009358/2020	GOPI BALLAVA BHUYAN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0009359/2020	SUJIT KUMAR ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0009360/2020	RAJLAXMI SAHOO	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0009361/2020	BRAJENDRA KUMAR JENA	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
373	WP(C)/0009362/2020	SIBA PRASAD NAYAK	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
374	WP(C)/0009363/2020	JASMINI PARIJA	ASHOK KUMAR ROUT	//
		VS	VS	0

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375	WP(C)/0009364/2020	UNION OF INDIA SONALI SAHU VS	ASHOK KUMAR ROUT VS	// // ()
376	WP(C)/0009365/2020	UNION OF INDIA PRAFULLA KUMAR LENKA VS	ASHOK KUMAR ROUT VS	// // ()
377	WP(C)/0009366/2020	UNION OF INDIA SUSHANTA KUMAR DAS VS	ASHOK KUMAR ROUT VS	// // ()
378	WP(C)/0009367/2020	UNION OF INDIA SRIKANTA SAHOO VS	ASHOK KUMAR ROUT VS	// // ()
379	WP(C)/0009368/2020	UNION OF INDIA TAPAS KUMAR MALLA VS	ASHOK KUMAR ROUT VS	// // ()
380	WP(C)/0009369/2020	UNION OF INDIA SIBA SANKAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
381	WP(C)/0009370/2020	UNION OF INDIA CHANDRA CHUDA BISWAL VS	ASHOK KUMAR ROUT VS	// // ()
382	WP(C)/0009371/2020	UNION OF INDIA BISWAJIT SINGH VS	ASHOK KUMAR ROUT VS	// // ()
383	WP(C)/0009372/2020	UNION OF INDIA BARADA PRASANNA PANDA VS	ASHOK KUMAR ROUT VS	// // ()
384	ABLAPL/0003580/2020	UNION OF INDIA RATNAMALA SABAT VS	S.K.MOHANTY VS	SURADA /29 /2020 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam)
385	ABLAPL/0003581/2020	STATE OF ODISHA AJIT KUMBHAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	GR/0000053/2020 DUNGURIPALI /105 /2019 JMFC, S.RAMPUR(Sonapur *) GR/0000136/2019

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386	ABLAPL/0003582/2020	GULAK BIHARI SETHIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DHARAMGARH /25 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000068/2020
387	ABLAPL/0003583/2020	BHASKAR SABAR VS STATE OF ODISHA	S.K.MOHANTY VS	POLASARA PS /12 /2020 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000014/2020
388	ABLAPL/0003584/2020	DINABANDHU SETHI VS STATE OF ODISHA	S.P.DASH VS	SORO /64 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000142/2020
389	ABLAPL/0003585/2020	BYOMAKESH TRIPATHY VS STATE OF ODISHA	R.K.ROUTARAY VS	CUTTACK SADAR /555 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002379/2019
390	ABLAPL/0003586/2020	AJIT JAL VS STATE OF ODISHA	G.N.SAHU VS	JAGDALPUR /20 /2020 S.D.J.M.,PADAMPUR(Bargarh *) GR/0000149/2020
391	ABLAPL/0003587/2020	BATI NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	BEGUNIA P.S. /29 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000170/2020
392	ABLAPL/0003588/2020	DILIP KUMAR SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /25 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000027/2020
393	ABLAPL/0003589/2020	BADAL SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /35 /2020 ( ) //
394	ABLAPL/0003590/2020	BANTY @ NIHAR RANJAN DAS VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	SUKINDA /60 /2019 J.M.F.C.,JAJPUR ROAD(Jajapur *) CT/0000296/2019
395	ABLAPL/0003591/2020	AVI @ ABHAYA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /19 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000095/2020
396	ABLAPL/0003592/2020	IPSITA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /50 /2020 JMFC,BASTA(Baleshwar) CT/0000357/2020
397	ABLAPL/0003593/2020	PRAMOD KUMAR ROUT	BICHITRA NARAYAN SATAPATHY	PARADEEP /38 /2020

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		VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000195/2020
398	ABLAPL/0003594/2020	KALLASH CHANDRA SUTAR VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ERASAMA /42 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000201/2020
399	ABLAPL/0003595/2020	DUKHA SETHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /264 /2019 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000254/2019
400	ABLAPL/0003596/2020	SABITA LIMA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /23 /2020 ()
401	ABLAPL/0003597/2020	ABINASH BHOI @ HAKI VS STATE OF ODISHA	PRAHALLADA SAHU VS	// TIKABALI /07 /2020 ()
402	ABLAPL/0003598/2020	ASHOK KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SADANGI VS	// MOTANGA /50 /2020 ()
403	ABLAPL/0003599/2020	BHUPINDER SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// EOW,BHUBANESWAR /03 /2020 ()
404	ABLAPL/0003600/2020	BABAJI SETHI VS STATE OF ODISHA	RAJENDRA N.ROUT VS	// BHANDARIPOKHARI /189 /2019 ()
405	ABLAPL/0003601/2020	RAJ KISHORE PANDA @ BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	ABHISANAN DAS VS	// PURI SADAR /37 /2020 ()
406	ABLAPL/0003602/2020	RANJIT KUMAR SAMAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// BINJHARPUR /63 /2020 ()
407	ABLAPL/0003603/2020	PRATIVA PADHY VS STATE OF ODISHA	DAYANANDA MAHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /05 /2020 ()
408	ABLAPL/0003604/2020	NIRANJAN MANDAL VS	S.A.K.DORA VS	// PATTAPUR (ASKA) /91 /2018 ()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	ABLAPL/0003605/2020	STATE OF ODISHA RAMESH MANDAL VS	S.A.K.DORA VS	// PATTAPUR (ASKA) /90 /2018 ()
410	ABLAPL/0003606/2020	STATE OF ODISHA SANATAN BEHERA VS	J.M.PATTANAIK VS	// ODAGAON /29 /2020 ()
411	ABLAPL/0003607/2020	STATE OF ODISHA GOURI SAHU VS	SHANTI PRAKASH MOHANTY VS	// TIKIRI /18 /2020 ()
412	ABLAPL/0003608/2020	STATE OF ODISHA OM PRAKASH JAISWAL VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /05 /2020 ()
413	ABLAPL/0003609/2020	STATE OF ODISHA DARSINI PATRA VS	SATYA RANJAN MULIA VS	// MAHANGA /31 /2020 ()
414	ABLAPL/0003610/2020	STATE OF ODISHA SHYAMALI GAIN VS	ASIT KUMAR JENA VS	// MALKANGIRI /35 /2020 ()
415	ABLAPL/0003611/2020	STATE OF ODISHA NANDU PRASAD VS	ASIT KUMAR JENA VS	// NANDAPUR /121 /2016 ()
416	ABLAPL/0003612/2020	STATE OF ODISHA PRADEEP KUMAR NAIK VS	BIBHUTI BHUSAN BEHERA VS	// / /0 ()
417	ABLAPL/0003613/2020	STATE OF ODISHA BHAGABAN BEHERA VS	PRASANTA KUMAR NANDA VS	// VIGILANCE PS (BERHAMPUR) /19 /2019 ()
418	ABLAPL/0003614/2020	STATE OF ODISHA(VIG.) MAMATA SAHU @ MAMI SAHU VS	PRASANTA KUMAR SATAPATHY VS	// NIALI /94 /2008 ()
419	ABLAPL/0003615/2020	STATE OF ODISHA TAPAN KUMAR MALLA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// MAHILA P.S.(BBSR) /15 /2020 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0003616/2020	BISWAJIT BIJAYASINGH VS STATE OF ODISHA	PRAVASH CH. JENA VS	KHURDA P.S. /70 /2020 () //
421	ABLAPL/0003617/2020	MAMA PATTANAIAK @ PUSPANJALI PATTANAYAK VS STATE OF ODISHA	PARITHA SARATHI DAS VS	KHALLIKOTE /65 /2020 () //
422	ABLAPL/0003618/2020	SABITA JENA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TIHIDI /67 /2020 () //
423	ABLAPL/0003619/2020	PRAVAKAR PRADHAN @ RABI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NARASINGHPUR /33 /2020 () //
424	ABLAPL/0003620/2020	PURNA PUTEEL @ PURNA CHANDRA PUTEEL VS STATE OF ODISHA	S.K. JOSHI VS	KANTABANJI /47 /2020 () //
425	ABLAPL/0003621/2020	AJAY MALIK @ AJAY DEHURY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /42 /2020 () //
426	ABLAPL/0003622/2020	DALI KAR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	BHUBANESWAR VIGILANCE /5 /2020 () //
427	ABLAPL/0003623/2020	ISTA SAGARIA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	/ /0 () //
428	ABLAPL/0003624/2020	PINTU @ MAHENDRA BINDHANI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /283 /2019 () //
429	ABLAPL/0003625/2020	EKAN BEHERA VS STATE OF ODISHA	JAGANNATH KAMILA VS	JENAPUR /45 /2020 () //
430	ABLAPL/0003626/2020	KANHUA MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/27 /2020 () //
431	ABLAPL/0003627/2020	ASHOK KUMAR NAYAK	BASANTA KUMAR DAS	KHAIRA /54 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0003628/2020	STATE OF ODISHA GHANASHYAM SIKHA	B. SAHOO	// BARGARH /78 /2020
		VS	VS	()
433	ABLAPL/0003629/2020	STATE OF ODISHA SUSANTA KUMAR BEHERA	SMRUTI RANJAN MOHAPATRA	// CHANDIPUR /4 /2020
		VS	VS	()
434	ABLAPL/0003630/2020	STATE OF ODISHA ALEKHA SWAIN	PRADEEP KUMAR PARIDA	// CHOUDWAR /67 /2020
		VS	VS	()
435	ABLAPL/0003631/2020	STATE OF ODISHA SUJIT BARICK	DEEPAK KUMAR SAHOO	// AUL /156 /2019
		VS	VS	()
436	WPC(OAC)/0000589/2002	STATE OF ODISHA KHILLO CHANDRAMA	S.N.PATNAIK	// //
		VS	VS	()
437	WPC(OAC)/0001510/2019	STATE OF ODISHA BHAGYASHREE PRIYADARSHINI	P.K.GHOSE	// //
		VS	VS	()
438	WPC(OAC)/0003180/2016	STATE OF ODISHA DR.INDIRA PALO	MANOJA KUMAR KHUNTIA	// //
		VS	VS	()
439	WPC(OAC)/0003189/2017	STATE OF ODISHA BANKIM CHAND PATNAIK	M/S.SHASHI BHUSAN JENA	// //
		VS	VS	()
440	WPC(OAC)/0003190/2017	STATE OF ODISHA CHITTARANJAN DASH	M/S.SHASHI BHUSAN JENA	// //
		VS	VS	()
441	WPC(OAC)/0003191/2017	STATE OF ODISHA PADMA BHUSAN ROUT	SHASHI BHUSAN JENA	// //
		VS	VS	()
442	WPC(OAC)/0003192/2017	STATE OF ODISHA SANTOSH KUMAR BEHERA	M/S.SHASHI BHUSAN JENA	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WPC(OAC)/0003193/2017	STATE OF ODISHA KESHAB CHANDRA BEHERA VS	M/S.SHASHI BHUSAN JENA VS	// // ()
444	WPC(OAC)/0003438/2017	STATE OF ODISHA MANMOHAN DALEI VS	M/S.MANOJA KUMAR KHUNTIA VS	// // ()
445	CONTC(CPC)/0000211/2014	STATE OF ODISHA CHINMAYA KUMAR NANDA VS USHA PADHY, IAS	M/S.K.K.SWAIN VS	// // () //



# ORISSA HIGH COURT

MISC CASES FILED on :12/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2020 ARBP/10/2020	BAINBRIDGE NAVIGATION PTE LTD-MP	ANUPAM DASH
2	7/2020 ARBP/73/2019	M/S. ARSS ATLANTA J.V.-MP	DEBENDRA KU.DWIBEDI
3	12/2020 CRP/3/2020	RANJAN KUMAR SAHOO-MP	SUSANTA KUMAR DASH
4	18/2020 ARBA/24/2019	NEW INDIA ASSURANCE CO.LTD-MP	M/S.G.P.DUTTA
5	38/2020 LAA/49/2017	LAND ACQUISITION OFFICER,KALAHANDI-MP	A.S.C.
6	56/2020 MATA/46/2020	PURNIMA KHAMARI-MP	RAJENDRA N.ROUT
7	57/2020 MATA/46/2020	PURNIMA KHAMARI-MP	RAJENDRA N.ROUT
8	82/2020 CRLMP/408/2020	DR.NAGAVARAPU VENKATA JAGANNADHA RAO-MP	SASWAT K.ACHARYA
9	83/2020 CRLMP/410/2020	SYED ARIF RAZA-MP	SARATHI JYOTI MOHANTY
10	93/2020 TRP(C)/86/2020	RASMITA SWAIN-MP	DIGAMBAR SETHI
11	109/2020 WPC(OAC)/1023/2013	CHINMAYA KUMAR NANDA-MP	M/S.K.K.SWAIN
12	110/2020 WPC(OAC)/1023/2013	CHINMAYA KUMAR NANDA-MP	M/S.UPENDRA KUMAR SAMAL
13	111/2020 WPC(OAC)/1023/2013	CHINMAYA KUMAR NANDA-MP	M/S.K.K.SWAIN
14	131/2020 RPFAM/45/2020	ABDUL RAHIM KHAN-MP	TAPASWINI SINHA
15	189/2020 RSA/439/2018	BHASI BEWA-MP	DIGAMBAR SETHI
16	190/2020 RSA/98/2020	BHAGABAN PANDA-MP	D.P.MOHANTY
17	191/2020 RSA/100/2020	LALITA SWAIN-MP	L.MISHRA
18	192/2020 RSA/101/2020	LALITA SWAIN-MP	L.MISHRA
19	193/2020 RSA/239/2017	ISWAR TAKRI-MP	M/S.BASUDEV MISHRA
20	223/2020 BLAPL/9646/2019	BALARAM SAHOO-MP	M/S JAJATI KISHORE MOHANTY
21	224/2020 BLAPL/726/2020	SUSHANTA BHOI-MP	DHIRENDRA KU MOHAPATRA
22	225/2020 BLAPL/2027/2020	SK. FARHAN KABIR-MP	V.NARASINGH
23	226/2020 BLAPL/1905/2020	RAMESH CHANDRA MOHANTY-MP	S.ROUT
24	257/2020 FAO/327/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI
25	258/2020 FAO/325/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
26	259/2020	GIRIJA SANKAR SATAPATHY-MP	MAHENDRA KUMAR SAHOO

27	FAO/336/2020 260/2020	JUGAL KISHOR MAHARTHA-MP	MAHENDRA KUMAR SAHOO
28	FAO/337/2020 261/2020	RANJAN KUMAR DEBATA-MP	BISWA PRAKASH DHAL
29	CRLREV/206/2020 261/2020	ABINASH SINGH-MP	DHANANJAYA MUND
30	FAO/339/2020 262/2020	RANJAN KUMAR DEBATA-MP	BISWA PRAKASH DHAL
31	CRLREV/206/2020 262/2020	JAGANNATH PATRA-MP	DHANANJAYA MUND
32	FAO/340/2020 263/2020	BIJAYA KUMAR PANDA-MP	DEVASHIS PANDA
33	CRLREV/207/2020 263/2020	MAMANI JENA-MP	DHANANJAYA MUND
34	FAO/344/2020 264/2020	SIBABRATA DEY-MP	PRASANTA KUMAR SAHOO
35	CRLREV/191/2020 264/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
36	FAO/346/2020 265/2020	LAMBODAR DEEP-MP	S.K.JOSHI
37	CRLREV/208/2020 266/2020	LAMBODAR DEEP-MP	S.K.JOSHI
38	CRLREV/208/2020 267/2020	PRADEEP KUMAR RANA-MP	DEEPAK.R.PARIDA
39	CRLREV/209/2020 268/2020	GOURANGA MADHEI-MP	SMRUTI RANJAN PATI
40	CRLREV/210/2020 269/2020	GOURANGA MADHEI-MP	SMRUTI RANJAN PATI
41	CRLREV/210/2020 276/2020	M/S.ORIENTAL INSURANCE CO. LTD.-MP	SIDHESWAR MALLIK
42	WA/188/2020 277/2020	CHITRA MAHANAND-MP	SUSHANT KUMAR JOSHI
43	WA/189/2020 278/2020	SHASHANKA SEKHAR SWAIN-MP	GOURI MOHAN RATH
44	WA/190/2020 279/2020	BALAKRISHNA SAHOO-MP	K.M.PATRO
45	WA/191/2020 280/2020	BALAKRISHNA SAHOO-MP	K.M.PATRO
46	WA/191/2020 281/2020	STATE OF ODISHA-MP	A.G.A.
47	WA/159/2020 282/2020	STATE OF ODISHA-MP	A.G.A.
48	WA/162/2020 283/2020	STATE OF ORISSA-MP	A.G.A.
49	WA/170/2020 284/2020	STATE OF ODISHA-MP	A.G.A.
50	WA/171/2020 285/2020	STATE OF ODISHA-MP	A.G.A.
51	WA/175/2020 286/2020	STATE OF ODISHA-MP	A.G.A.
52	WA/176/2020 290/2020	KABITA RAY-MP	M/S.BIRAJA PRASANNA SATAPATHY
53	CMP/792/2019 291/2020	SUKANTI SAHU-MP	U.C.MISHRA
54	CMP/276/2020 292/2020	GOKULANANDA MOHANTY-MP	U.C.MISHRA
55	CMP/277/2020 293/2020	LAXMIDHAR PATRA-MP	BISWAJIT MOHAPATRA
56	CMP/278/2020 294/2020	JEMAMANI SAHOO-MP	M/S.NIRANJAN PANDA
57	CMP/902/2016 295/2020	NAMITA SAHOO-MP	SAMIR KUMAR MISHRA
	CMP/280/2020		

58	296/2020 CMP/282/2020	DEEPA KAR-MP	D.P.MOHANTY
59	297/2020 CMP/283/2020	PURNA CHANDRA LENKA-MP	SANDIPANI MISRA
60	298/2020 CMP/283/2020	PURNA CHANDRA LENKA-MP	SANDIPANI MISRA
61	299/2020 CMP/284/2020	AJAY HALAN-MP	SANDIPANI MISRA
62	300/2020 CMP/285/2020	DELTA MARINE COMPANY-MP	SOUMYA MISHRA
63	342/2020 MACA/193/2020	NEW INDIA ASSRANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA 1
64	342/2020 RVWPET/178/2020	COMMISSIONER OF SALES TAX-MP	D.BEHURA (S.C.)(COMMERCIAL TAX)
65	343/2020 MACA/201/2020	P.GOBARDHAN RAO-MP	PRADEEP KUMAR MISHRA
66	343/2020 RVWPET/179/2020	COMMISSIONER OF COMMERCIAL TAX-MP	D.BEHURA, S.C.(S.T.)
67	344/2020 MACA/202/2020	SHRIMATI NAYAK-MP	PRADEEP KUMAR MISHRA
68	344/2020 RVWPET/180/2020	ASSESSING AUTHORITY (ENTRY TAX)-MP	D.BEHURA, S.C.(S.T.)
69	345/2020 MACA/203/2020	ALIMA ABEGUM-MP	PRADEEP KUMAR MISHRA
70	345/2020 RVWPET/181/2020	COMMISSIONER OF COMMERCIAL TAX	COMMISSIONER OF COMMERCIAL TAX-MP
71	346/2020 MACA/203/2020	ALIMA ABEGUM-MP	PRADEEP KUMAR MISHRA
72	346/2020 RVWPET/184/2020	PUTUL MANDAL-MP	B.S.RAYAGURU
73	347/2020 MACA/204/2020	TAPISA JAIN-MP	PRADEEP KUMAR MISHRA
74	347/2020 RVWPET/182/2020	COMMISSIONER OF SALES TAX-MP	D.BEHURA, S.C.(C.T.)
75	348/2020 MACA/205/2020	BASANTI JENA-MP	PRADEEP KUMAR MISHRA
76	348/2020 RVWPET/186/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
77	349/2020 MACA/206/2020	RANJIT JAGDEV-MP	PRADEEP KUMAR MISHRA
78	349/2020 RVWPET/186/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
79	350/2020 MACA/207/2020	SUSHILA DAS-MP	PRADEEP KUMAR MISHRA
80	350/2020 RVWPET/187/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
81	351/2020 MACA/208/2020	JAYANTI JENA-MP	PRADEEP KUMAR MISHRA
82	351/2020 RVWPET/187/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
83	352/2020 MACA/655/2016	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M.B.MOHAN CH.NAYAK
84	352/2020 RVWPET/188/2020	A.C. OF INCOME TAX-MP	ADV.
85	353/2020 MACA/589/2017	NEW INDIA ASSURANCE CO.LTD.-MP	M/S.RADHAMOHAN MOHANTY
86	354/2020 MACA/209/2020	PRUTHIRAJ DURGA-MP	DHANANJAYA MUND
87	355/2020 MACA/209/2020	PRUTHIRAJ DURGA-MP	DHANANJAYA MUND
88	356/2020 MACA/210/2020	SWAPNESWARI MOHANTY @ SWAPNA MOHANTY-MP	PRADEEP KUMAR MISHRA
89	357/2020	MANAGER CLAIMS, M/S. IFFCO-TOKIO G.I.CO.LTD.-MP	ADAM ALI KHAN

90	MACA/743/2019 358/2020	MANAGER CLAIMS, M/S. IFFCO-TOKIO G.I.CO.LTD.-MP	ADAM ALI KHAN
91	MACA/743/2019 359/2020	MANAGER CLAIMS, M/S. IFFCO-TOKIO G.I.CO.LTD.-MP	ADAM ALI KHAN
92	MACA/743/2019 360/2020	SUMITRA CHINDA-MP	DHANANJAYA MUND
93	MACA/211/2020 361/2020	SUMITRA CHINDA-MP	DHANANJAYA MUND
94	MACA/211/2020 362/2020	GENERAL MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
95	MACA/212/2020 363/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
96	MACA/213/2020 364/2020	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
97	MACA/214/2020 365/2020	DIVISIONALMANAGER,MAGMA H.D.I GENERAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
98	MACA/215/2020 366/2020	THE MANAGER LEGAL,M/S.SRIRAM GENERAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
99	MACA/216/2020 367/2020	THE BRANCH MANAGER, THE SHRIRAM GENERAL INSURANCE COMPANY LIMITED.-MP	ADAM ALI KHAN
100	MACA/217/2020 368/2020	NEW INDIA ASSURANCE CO. LTD.-MP	NIRMAL CHANDRA MOHANTY
101	MACA/218/2020 369/2020	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.-MP	SUBRATA PATPATHY
102	MACA/219/2020 370/2020	BRANCH MANAGER, M/S.NEW INDIA ASSURANCE CO.LTD.-MP	SANJAY KUMAR SARANGI
103	MACA/571/2019 371/2020	MANAGER(LEGAL),THE NEW INDIA ASSURANCE CO.LTD.-MP	SANJAY KUMAR SARANGI
104	MACA/220/2020 372/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.-MP	SANJAY KUMAR SARANGI
105	MACA/221/2020 373/2020	SURENDRA KUMAR JAIN@SURENDRA-MP	KALPATARU PANIGRAHI
106	MACA/222/2020 374/2020	SURENDRA KUMAR JAIN@SURENDRA-MP	KALPATARU PANIGRAHI
107	MACA/222/2020 375/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LIMITED.-MP	RAMESH CHANDRA SAHOO (1)
108	MACA/157/2020 452/2020	SAMLAL MUNDA @ SHYAMLAL MUNDA-MP	SMRUTI RANJAN MOHAPATRA
109	CRLA/212/2020 453/2020	SAMLAL MUNDA @ SHYAMLAL MUNDA-MP	SMRUTI RANJAN MOHAPATRA
110	CRLA/212/2020 454/2020	NANDA BHATRA-MP	MR.SUBODH KU.MOHANTY
111	CRLA/643/2015 456/2020	BASANTA KUMAR UJJOGI@BASANT KU. UDJOGI-MP	RAJENDRA N.ROUT
112	CRLA/334/2019 457/2020	RAJESH SAHU-MP	M/S.D.P.DHAL
113	CRLA/88/2017 458/2020	NATBAR SWAIN-MP	JUGAL KISHORE PANDA
114	CRLA/213/2020 459/2020	NATBAR SWAIN-MP	JUGAL KISHORE PANDA
115	CRLA/213/2020 460/2020	RAMESH CHANDRA SAHU-MP	SIRISH CHANDRA TRIPATHY
116	CRLA/217/2020 476/2020	SK AMIRUDDIN-MP	SUSHANT KUMAR PRADHAN
117	CRLMC/838/2020 477/2020	BASANTA KAUSALYA-MP	PRASANNA KUMAR MISHRA
118	CRLMC/840/2020 478/2020	PRATAP CHANDRA DAS-MP	SOUBHAGYA KUMAR DASH
119	CRLMC/843/2020 479/2020	PRATAP CHANDRA DAS-MP	SOUBHAGYA KUMAR DASH
120	CRLMC/844/2020 480/2020	PRATIMA GOUDA-MP	JUGALA KISHORE PANDA
	CRLMC/845/2020		

121	4007/2020 WP(C)/9204/2020	GOVINDA CHANDRA SETHI-MP	RAMAKRISHNA BISOI
122	4008/2020 WP(C)/9205/2020	SHYAMA SUNDAR SANSKRIT VIDYALAYA/COLLEGE-MPGYANESWAR SATPATHY	
123	4009/2020 WP(C)/9206/2020	GOPABANDHU BARIK-MP	SUBASH CHANDRA PUSPALAKA
124	4010/2020 WP(C)/9207/2020	PARBATI ACHARYA-MP	RABINARAYAN NAYAK
125	4011/2020 WP(C)/9211/2020	PRAKASH CHANDRA PANDA-MP	SUKANTA KUMAR DALAI
126	4012/2020 WP(C)/9213/2020	BIJAY KUMAR PANDA-MP	SUKANTA KUMAR DALAI
127	4013/2020 WP(C)/9216/2020	AJIT RANJAN LENKA-MP	B.S.TRIPATHY (1)
128	4014/2020 WP(C)/9217/2020	PARADIP PORT WORKERS UNION-MP	DEBENDRA MOHANTA
129	4015/2020 WP(C)/9219/2020	BABA AKHANDALAMANI BYABASAI SANGHA WELFARE-SANIVAS MOHANTY	
130	4016/2020 WP(C)/9223/2020	MANJULATA BEHERA-MP	MAHESWAR SATAPATHY
131	4017/2020 WP(C)/9226/2020	M/S. MAA CHANDI STONE CRUSHING-MP	SIBANARAYAN BISWAL
132	4018/2020 WP(C)/9227/2020	RADHAKANTA PANI-MP	BHAGABAN BEHERA
133	4019/2020 WP(C)/9228/2020	BISHNU CHARAN SAHOO-MP	BHAGABAN BEHERA
134	4020/2020 WP(C)/9229/2020	RAJESH KUMAR BHUYAN-MP	MANOJ KUMAR MOHANTY
135	4021/2020 WP(C)/1882/2004	PAKA BEHERA-MP	M/S.P.KAR
136	4022/2020 WP(C)/9231/2020	ARJUN CHARAN DAS-MP	SATRUGHNA DASH ..A
137	4023/2020 WP(C)/9232/2020	ANIRUDHA DAS-MP	SATRUGHNA DASH ..A
138	4024/2020 WP(C)/2754/2020	AJIT KUMAR PANI-MP	M/S.DURGESH NARAYAN RATH
139	4028/2020 WP(C)/9238/2020	M/S.JS-MS(JV)-MP	SANTANU KUMAR SARANGI
140	4030/2020 WP(C)/9239/2020	M/S. JS-SS (JV)-MP	SANTANU KUMAR SARANGI
141	4031/2020 WP(C)/6143/2020	NRUSINHA NANDA MAHAPATRA-MP	M/S.BIRAJA PRASANNA SATPATHY
142	4033/2020 WP(C)/9239/2020	M/S. JS-SS (JV)-MP	SANTANU KUMAR SARANGI
143	4035/2020 WP(C)/7937/2020	MIR GOHAR ALI-MP	M/S.ASIT KU.JENA
144	4036/2020 WP(C)/9240/2020	SURENDRANATH LENKA-MP	SANGRAM JENA
145	4037/2020 WP(C)/9242/2020	GANESWAR SINGH-MP	TRILOCHAN NANDA
146	4038/2020 WP(C)/9243/2020	GANAPATI PUROHIT-MP	TRILOCHAN NANDA
147	4039/2020 WP(C)/9243/2020	GANAPATI PUROHIT-MP	TRILOCHAN NANDA
148	4040/2020 WP(C)/9244/2020	M/S. BAGHUTI DEVI STONE PRODUCTS-MP	NIRANJAN LENKA
149	4041/2020 WP(C)/9246/2020	RAMAKANTA KAMILA-MP	NIRANJAN LENKA
150	4042/2020 WP(C)/15041/2013	BHABAGRAHI DUTTA-MP	MR.SUDARSAN BEHERA
151	4043/2020 WP(C)/8967/2020	DHARITRI RANI KANUGO-MP	SUKANTA KUMAR DALAI
152	4044/2020	GOBINDA SAHU @ GOVINDA-MP	SOUBHAGYA KUMAR DASH

153	WP(C)/9256/2020 4045/2020	SHYAM SUNDAR PRUSTY-MP	M/S.BHIMSEN SAHOO
154	WP(C)/15108/2019 4046/2020	BRAJENDRA ROUT-MP	BIBHU PRASAD MOHANTY
155	WP(C)/9262/2020 4047/2020	AVANINDRA RAY-MP	KALI PRASANNA MISHRA
156	WP(C)/9271/2020 4048/2020	M.GANAPATI-MP	BAIDHARA SAHOO
157	WP(C)/9277/2020 4049/2020	E-CITY PROJECTS LUCKNOW PVT.LTD-MP	PRAFULLA KUMAR RATH
158	WP(C)/9279/2020 4050/2020	ABHAYA KUMAR ROUT-MP	K.N.DAS
159	WP(C)/9285/2020 4051/2020	BHOLANATH PATEL-MP	M/S.PRAFULLA KU.RATH
160	WP(C)/6644/2016 4052/2020	BHOLANATH PATEL-MP	M/S.PRAFULLA KU.RATH
161	WP(C)/6642/2016 4053/2020	NIYATI SWAIN-MP	B.DASH
162	WP(C)/9289/2020 4054/2020	M/S. ARCELORMITTAL NIPPON STEEL INDIA LTD-MP	RAMESH CHANDRA JENA
163	WP(C)/9290/2020 4055/2020	PRANGYA PRITISH MISHRA-MP	M/S.J.R.DASH
164	WP(C)/7810/2020 4056/2020	DIBYA LOCHAN DALEI-MP	S.C.ACHARYA
165	WP(C)/9291/2020 4057/2020	SHANTILATA PUHAN-MP	ANUPAM DASH
166	WP(C)/9292/2020 4058/2020	M/S.FROMM PACKING SYSTEMS INDIA PVT.LTD-MP	ADHIRAJ MOHANTY
167	WP(C)/9293/2020 4059/2020	SUBODH KUMAR SAHU-MP	M/S.AMIT PR.BOSE
168	WP(C)/3553/2017 4060/2020	SUSANTA KU.DASH-MP	M/S.AMIT PR.BOSE
169	WP(C)/3554/2017 4061/2020	RUDRA PR.GURU-MP	M/S.AMIT PR.BOSE
170	WP(C)/3550/2017 4062/2020	RAGHUNATH PATRA-MP	M/S.PRASANNA KU.MISHRA
171	WP(C)/7126/2020 4063/2020	BIMALA NAIK-MP	SUSHANT KU.JOSHI
172	WP(C)/9296/2020 4064/2020	SAROJ KUMAR MOHAPATRA-MP	JITENDRA MOHANTY
173	WP(C)/9299/2020 4065/2020	VESAJ ENGINEERS AND CONSTRUCTIONS PVT.LTD-MP	J.M.PATTANAIK
174	WP(C)/9303/2020 4066/2020	M/S. SAUDAMINI TRADERS-MP	J.M.PATTANAIK
175	WP(C)/9305/2020 4068/2020	SUSHANTA KUMAR SWAIN-MP	SASWAT DAS
176	WP(C)/9309/2020 4069/2020	NITYANANDA MOHANTY-MP	PRAFULLA KUMAR RATH
177	WP(C)/9310/2020 4071/2020	ARABINDA PANDA-MP	M/S.AKSHYANGSHU SEKHAR NANDY
178	WP(C)/20822/2013 4072/2020	ABINASH PRADHAN-MP	SAMARENDRA MOHANTY
179	WP(C)/9313/2020 4073/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	PRAFULLA KUMAR RATH
180	WP(C)/9312/2020 4074/2020	PRAFULLA KUMAR PATNAIK-MP	RAJJEET ROY
181	WP(C)/9314/2020 4075/2020	ISWAR CHANDRA DAS-MP	PRAFULLA KUMAR RATH
182	WP(C)/9315/2020 4076/2020	NCC LTD.-MP	M/S.S.S.RAO
183	WP(C)/11033/2017 4077/2020	SEEMA MAHAPATRA-MP	B.MOHAPATRA
	WP(C)/9317/2020		

184	4078/2020 WP(C)/9318/2020	SIBARAM BADA RAITA-MP	BIDYALOK MOHAPATRA
185	4079/2020 WP(C)/9319/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	PRAFULLA KUMAR RATH
186	4080/2020 WP(C)/9320/2020	PUSPANJALI MAHAPATRA-MP	BIDYALOK MOHAPATRA
187	4081/2020 WP(C)/9321/2020	EXECUTIVE ENGINEER, ELECTRICAL (SOUTHCO UTILITIES)-MP	S.C.DASH
188	4082/2020 WP(C)/6695/2020	RANGALATA ROUT-MP	HIMANSHU SEKHAR MISHRA
189	4083/2020 WP(C)/9322/2020	ARATI DIKHIT-MP	SIDHANT KUMAR JENA
190	4084/2020 WP(C)/9323/2020	EXECUTIVE ENGINEER, ELECTRICAL(CESU)-MP	S.C.DASH
191	4085/2020 WP(C)/9324/2020	NIBEDITA SAHU-MP	BIDYALOK MOHAPATRA
192	4086/2020 WP(C)/9325/2020	EXECUTIVE ENGINEER-CUM-MANAGER (CESU)-MP	S.C.DASH
193	4087/2020 WP(C)/6038/2020	SANJAY KUMAR SAHOO-MP	M/S.PARTHA SARATHI NAYAK
194	4088/2020 WP(C)/9326/2020	RAMAHARI KARJI-MP	BIDYALOK MOHAPATRA
195	4089/2020 WP(C)/9327/2020	EXECUTIVE ENGINEER, (ELECTRICAL), CESU-MP	S.C.DASH
196	4090/2020 WP(C)/9328/2020	JASHASHREE MALIK-MP	BIDYALOK MOHAPATRA
197	4091/2020 WP(C)/9329/2020	SWAPNAPRIYA SENAPATI-MP	BIDYALOK MOHAPATRA
198	4092/2020 WP(C)/9330/2020	ALEKHAPRASAD PATRA-MP	A.K.SARANGI
199	4093/2020 WP(C)/17479/2019	MITHILESH SAHA-MP	M/S.PRAVASH CH.JENA
200	4094/2020 WP(C)/9331/2020	KHIRABDHIRAJ MAHAPATRA-MP	ANJAN KUMAR BISWAL
201	4095/2020 WP(C)/9336/2020	BAIJNATH JADAV-MP	SOUMYA RANJAN DAS
202	4096/2020 WP(C)/9339/2020	NANDA KISHORE SAHOO-MP	SAILABALA JENA
203	4097/2020 WP(C)/10586/2019	M/S SREE METALIKS LTD-MP	SIDHARTHA RAY
204	4098/2020 WP(C)/9342/2020	KULABHUSAN PUROHIT-MP	PRASANTA KUMAR SATAPATHY
205	4099/2020 WP(C)/9343/2020	AYODHYANATH LENKA-MP	PADMANAVA JENA
206	4100/2020 WP(C)/9344/2020	KULABHUSAN PUROHIT-MP	PRASANTA KUMAR SATAPATHY
207	4101/2020 WP(C)/9345/2020	KULABHUSAN PUROHIT-MP	PRASANTA KUMAR SATAPATHY
208	4102/2020 WP(C)/9346/2020	KULABHUSAN PUROHIT-MP	PRASANTA KUMAR SATAPATHY
209	4103/2020 WP(C)/6063/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	NIRMAL CHANDRA MOHANTY
210	4105/2020 WP(C)/9348/2020	M/S. SUNNY MOTORS-MP	R.P.KAR
211	4106/2020 WP(C)/9349/2020	JAYADEV SUBUDHI-MP	BIBHUTI BHUSAN MISHRA..2
212	4107/2020 WP(C)/9350/2020	SABITA SENAPATI-MP	N.SAHANI
213	4108/2020 WP(C)/9352/2020	RAJENDRA KUMAR KHILLAR-MP	N.SAHANI
214	4109/2020 WP(C)/9353/2020	M/S.VISHAL FERRO ALLOYS PRIVATE LIMITED-MP	BIPLABA MOHANTY
215	4110/2020	APOLLO HOSPITAL ENTERPRISE LIMITED-MP	G.N.MISHRA

216	WP(C)/9355/2020 8/2020	GOPAL CHANDRA-MP	
217	FA/429/1998 20/2020	COMNR.OF INCOME TAX-MP	
218	ITA/131/2012 37/2020	LAND ACQUISITION OFFICER,KALAHANDI-MP	
219	LAA/48/2017 67/2020	SUBODH KUMAR SAHU-MP	
220	CONTC/1531/2019 68/2020	SUSANTA KU.DASH-MP	
221	CONTC/1532/2019 69/2020	RUDRA PR.GURU-MP	
222	CONTC/1533/2019 227/2020	SOURAV KUMAR PRUSTY-MP	
223	BLAPL/11071/2019 256/2020	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD-MP	
224	FAO/905/2019 363/2020	ZUBATI MAJHI-MP	
225	ABLAPL/15698/2018 364/2020	BINODINI MOHANTY-MP	
226	ABLAPL/7052/2017 365/2020	NABA KISHORE PARIDA-MP	AKASH BHUYAN
227	ABLAPL/352/2020 376/2020	THE MANAGER, LEGAL, ICICI LOMBARD G.I.CO. LTD.-MP	
228	MACA/722/2019 377/2020	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	
229	MACA/920/2019 455/2020	UPA BAG-MP	
230	CRLA/548/2019 474/2020	SABITA SAHOO-MP	
231	CRLMC/1638/2019 475/2020	SUJAN@SURYA@SURYAMANI MOHANTY-MP	
232	CRLMC/163/2020 4025/2020	M/S.ABB INDIA LTD.-MP	
233	WP(C)/25407/2014 4026/2020	M/S.ABB INDIA LTD.-MP	
234	WP(C)/25389/2014 4027/2020	M/S ABB INDIA LTD.-MP	
235	WP(C)/25406/2014 4029/2020	NABAGHAN SWAIN-MP	
236	WP(C)/8717/2010 4032/2020	NIRANJAN BEHERA-MP	
237	WP(C)/6867/2020 4034/2020	M/S.GANESH STATIONARY WORKS-MP	
238	WP(C)/8227/2020 4067/2020	SAROJ MALLICK-MP	
239	WP(C)/3061/2020 4070/2020	PRAFULLA CH.NAIK-MP	
240	WP(C)/326/2014 4104/2020	CHENDALA @ CHENDALI PRADHAN-MP	
241	WP(C)/541/2020 4111/2020	SHANTILATA DAS-MP	SURYA NARAYAN MISHRA
	WP(C)/4166/2020		